

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8557/2019

RAMVEER

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

)

WITH

SLP(Cr1) No. 9666/2019 (II)

(FOR ADMISSION and I.R. and IA No.150764/2019-CONDONATION OF DELAY IN FILING and IA No.150766/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.150772/2019-EXEMPTION FROM FILING O.T. and IA No.150770/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr Ali Mushtaq Nawazish, Adv.
Ms Shefali Jain, Adv.
Mr. Deepak Anand, AOR

For Respondent(s)

Mr Prashant Singh, Adv.
Mr. Sarvesh Singh Baghel, AOR
Mr Mehul Sharma, Adv.
Mr Sarvjeet Kumar, Adv.
Mr. Karunakar Mahalik, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1) No. 8557/2019

Respondent no.1 is granted four weeks time for filing counter affidavit.

Respondent no.2 has filed counter affidavit.

Item no.74

SLP(Cr1) No. 9666/2019

Respondent no.1 is granted four weeks time for filing counter affidavit.

Ld. Counsel for the petitioner to take fresh steps alongwith complete address to effect service on respondent no.2 within two weeks time.

List again on 27.2.2020.

ANIL LAXMAN PANSARE
Registrar